

9

F. No. 12-15 / CESTAT/CPIO-ND/VPP/2017  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 02/03/17

ID No. 12-15/2817

To,

Sh. Chetan Thakral  
PA to Registrar, CESTAT,  
R.K. Puram, New Delhi-110066

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. RTI/A-4001/17 Dt. 20/02/17 and our ID No. 12-15/17 the information received from DR(A) containing 01 Page is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. \_\_\_\_\_ (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

Am  
0.3.17

V.P.

(V.P. Pandey)  
Central Public Information Officer

Copy to:- Computer section for website

(2)

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 08.03.2017  
I.D. No. 12-15/2017

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application dated 20.02.2017 filed by Shri Chetan Thakral in CPIO I.D. No. 12-15/2017, dated 21.02.2017, the Inspection of the file in Administration section can be done on any working day during office hours.

Yours faithfully



(Bineesh Kumar K.S.)  
Deputy Registrar (Admn.)

To

CPIO/A.R. , C.E.S.T.A.T., N.Delhi.

मि.सं. 12-15 /सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./20  
सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण  
पश्चिमी खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

2

दिनांक:- 21/02/2017

आई.डी. नं.- 12-15/2017

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में।  
महोदय/महोदया,

सूचना का अधिकार अधिनियम, 2005 के तहत श्री/श्रीमती/कु.  
चेतन ठक्कराल के दि. 20/02/17 के सूचना के अधिकार आवेदन संख्या  
RTI/A-1/001/17 (प्रतिसंलग्न) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके  
अनुभास से संबंधित है।

अतः उपर्युक्त दिनांक 20/02/17 सूचना का अधिकार आवेदन संख्या  
RTI/A-1/001/17 लोक सूचना अधिकारी आई. डी. सं. 12-15/17 को सम केन्द्रीय  
लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनियम, 2005 के खण्ड 5(5) के  
साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरानुसार सूचना/रिकार्ड/निरीक्षण  
दिनांक 03/03/17 तक या उससे पहले समयावधि के भीतर प्रदान करने तथा अधोहस्ताक्षरी  
को सूचित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं  
दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार  
होंगे। आपसे पुनः अनुरोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के  
ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेतु सूचना के अधिकार के  
आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नक:- उपर्युक्त

  
(वी.पी. पाण्डेय)  
केंद्रीय लोक सूचना अधिकारी

प्रति:-

1. उप-पंजीकार (प्रशासन)

2. \_\_\_\_\_

3. \_\_\_\_\_

4. \_\_\_\_\_

5. श्री चेतन ठक्कराल

निजी सहायक, सीस्टैट  
पश्चिमी खण्ड सं-2 रा.कृ. पुरम, नई दिल्ली -110066  
22-2-17

all

22/2/17

**Application under Section 6 of the Right to Information Act, 2005**

676/CR/2017.  
20/02/2017.

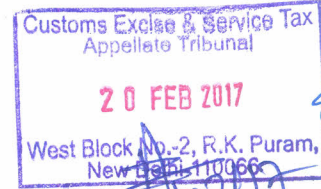
Ref. No. RTI/A-1/001/17

Dated: 20.02.2017

INDNO-12-15/17

To

Sh. V. P. Pandey  
CPIO & Asst. Registrar  
CESTAT, West Block 2  
R. K. Puram, New Delhi  
110066



Name of the applicant : Chetan Thakral  
Address : PA to Registrar, CESTAT, R.  
K. Puram, New Delhi  
8899566111  
Whether a citizen of India : Yes  
Particulars of Information :

- A. Copy of Recruitment Rules for the post of Stenographer Grade C & D/ II and III
- B. Copy of Offer of Appointment sent to the candidates who were recommended by SSC since 2010
- C. Files in which the matter pertaining to Appointment of stenographer Grade II and III dealt with.
- D. Note sheet and correspondence pages in which Discussion took place with SSC in relation to Stenographer Grade II and III from 1.1.2013 to 1.1.2017.
- Please provide inspection of all the relevant files before providing copies.**

I state that information sought is covered under RTI Act and does not fall within the exemptions contained in section 8 or 9 or any other provisions of the Right to Information Act, 2005.

A Postal Order No. 21F 058031 for Rs. 10 towards payment of fee is enclosed herewith.

Place: New Delhi  
Date: 20.02.2017

*(Thakral)*  
20.02.2017  
Chetan Thakral  
Mob: 8899566111